

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **01.03.2024** (FRIDAY)  
CHENNAI BENCH (**HYBRID MODE**)

**Bench shall assemble after the Oath ceremony of Hon'ble Technical Member at 11.15 am**

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No.390/2023 IA No.1189/2023	CA Mahalingam Suresh Kumar, Liquidator of M/s. Sri Venkat Ram Spinners Pvt. Ltd. Vs Ansio Industries Pvt. Ltd. & 2 Ors.	Mr. AG Sathyanarayana	Mr. Kumar Anurag Singh- R1

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 69/2024 For Urgent Hearing IA No. 203/2024 For Direction IA No. 202/2024 Additional docs IA No. 204/2024	H.M.Textiles Pvt. Ltd. Vs Jai Hind Spinning Mills Limited	Dr. KS Ravichandran	
3	Comp App (AT) (CH) (Ins) No. 70/2024 For Direction IA No. 205/2024	Southern Power Distribution Company of Telangana Limited (TSSPDCL) Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Electricals Ltd	Mr. Ramasubramaniam Raja	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	TA (AT) No. 100/2021 (CA (AT) No. 209/2019)	Keerti Anurag Investments Pvt. Ltd. & Anr. Vs Sai Anupama Agencies Pvt. Ltd. & 15 Ors.	Mr. Aashish Jain Lunia	Mr. Yogesh Jagia- R1, R2
5	Comp App (AT) (CH) No. 8/2022 For Condone Delay IA No. 67/2022	Servocraft HR Solution Pvt Ltd & 3 Ors Vs M G Helen & 3 Ors	Mr. Manuel Anand	M/s Gupta & Ravi - R1-R3

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 228/2022 For Condone Delay IA No. 488/2022 For Directions IA No. 486/2022 For Stay IA No. 487/2022	M/s. D.J. Laboratories Pvt. Ltd. Vs Kerala Medical Services Corporation Pvt. Ltd.	Mr. Kumarpal R. Chopra	M/s. G. Ananda Krishnan
7	Comp App (AT) (CH) (Ins) No. 196/2023	Sri Guduru Sivaramakrishna Vs Rajesh Chillale Liquidator of M/s. Om Shakthi Renergies Ltd. & Anr.	Mr. Y Suryanarayana	Mr. VVSN Raju- R1 Mr. Amir Bavani- R2
8	Comp App (AT) (CH) (Ins) No. 192/2023 Leave to file IA No. 618/2023 For Stay IA No. 619/2023 For Direction IA No. 1435/2023	Sharon Hills Residents Association Vs K Parameswaran Nair, RP, Samson & Sons Builders & Developers Pvt. Ltd.  <b>WITH</b>	Mr. Liju V Stephen	Mr. PV Vinod
9	Comp App (AT) (CH) (Ins) No. 214/2023 Leave to file IA No. 706/2023 For Stay IA No. 707/2023	Angelwoods Apartments Allottees Association (AAAA) Vs K Parameswaran Nair, RP, Samson & Sons Builders & Developers Pvt. Ltd.  <b>WITH</b>	Mr. Liju V Stephen	Mr. PV Vinod

10	Comp App (AT) (CH) (Ins) No. 215/2023 Leave to file IA No. 708/2023 For Stay IA No. 709/2023	Orchid Valley Apartment Buyers Association Vs K Parameswaran Nair, RP, Samson and Sons Builders and Developers Pvt. Ltd	Mr. Liju V Stephen	Mr. PV Vinod
11	Comp App (AT) (CH) (Ins) No. 212/2023	Sanctuary Apartment Owner's Association & Anr. Vs K. Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt. Ltd. & Anr.	Mr. Bijoy P Pulipra	Mr. Vinod PV- R1, R2
12	Comp App (AT) (CH) (Ins) No. 51/2024 For Stay IA No. 151/2024 For Exemption IA No. 150/2024	M/s. Navalmaruk Services India Pvt. Ltd. Vs Mr. Ritesh Prakash, RP of Navalmar Shipping (India) Pvt. Ltd. & 2 Ors.  <b>WITH</b>	Mr. Salim A Inamdar	Mr. Abhijit Atur- R1 Ms. Amrita Jain- R2, R3
13	TA (AT) No. 1/2024 (CA (AT) (Ins) No. 194/2024 For Stay IA No. 646/2024 For Exemption IA No. 647 & 648/2024)	M/s. Navalmaruk Services India Private Limited & Anr. Vs Mr. Joseph Jayananda, Suspended Director of Navalmar Shipping (India) Pvt. Ltd. & 3 Ors.	Mr. Salim A Inamdar	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	Comp App (AT) (CH) No. 92/2023 For Urgent Hearing IA No. 1171/2023	Global Best Foundries Pvt Ltd & Anr. Vs D Suseela	Dr. KS Ravichandran	Mr. R Sivaraman
15	TA No. 17/2021 (Comp App (AT) (Ins) No. 1116/2020)	Sumit Binani RP of KSK Mahanadi Power Company Ltd Vs Power Finance Corporation Ltd.  <b>WITH</b>	Shardul Amarchand Mangaldas & Co	Ms. Srideepa Bhattacharya

16	TA No. 43/2021 (Comp App (AT) (Ins) No.1097/2020) IA No. 670 & 671/2021	Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation Vs M/s. KSK Mahanadi Power Company Ltd through its RP Mr. Sumit Binani	Mr. Edward James	Mr. Sumesh Dhawan
17	Com App (AT) (CH) (Ins) No. 46/2021 For Interim Relief IA No. 101/2021 For Condone Delay IA No. 102/2021 For Exemption IA No. 103/2021 To implead IA No. 313/2023	Prudent ARC Limited Vs KSK Mahanadi Power Company Limited & 3 Ors	Mr. Anirudh Krishnan	M/s Shardul Amarchand Mangaldas & Co- R1 M/s Sagar Associates- R2 Mr. Edward James- R3 Ms. Janani Shankar (For Impleadment)
18	Comp App (AT) (CH) No. 47/2021 For Stay IA No. 552/2021	Glowell Educare Pvt Ltd. Vs Joseph Mathew	Mr. Anil D. Nair	Mr. Shawn Jeff Christopher
19	TA (AT) No. 122/2021 (CA (AT) (Ins) No. 5/2020) IA No. 82/2022	Tamilnad Mercantile Bank Ltd Vs Mrs. Maddhumathi Kannan Adityan	Mr. B Giridhara Rao	M/s Iyer & Thomas Mr. H Karthik Seshadri
20	TA (AT) No. 137/2021 (Comp App (AT) (Ins) No. 1236/2019)	Shri Jayaprakash Narayan Rao N.R Vs M/s MetroCorp Infrastructure Ltd.	Mr. Mithun Shashank	
21	TA (AT) No. 174/2021 (CA (AT) (Ins) No. 1011/2020)	Central Transmission Utility of India Ltd. Vs Summit Binani RP, KSK Mahanadi Power Company Limited & Anr.	Mr. Joshua Samuel	M/s Shardul Amarchand Mangaldas & Co- R1
22	TA (AT) No. 185/2021 (Comp App (AT) (Ins) No. 74/2021) To Adv. Hg. IA No. 38/2023	Bank Of Baroda Vs Pankaj Dhanuka IRP, Lanco Kondapalli Power Ltd.	Ms. Praveena Gautam	Mr. Abhishek Swaroop

23	Comp App (AT) (CH) (Ins) No.196/2021 For Stay IA No. 396 & 398/2021 For Urgent Hearing IA No. 397/2021	Mr. Srinivasa Rao Idupulapati Vs ISR Infra Pvt. Ltd. Rep by RP & Liquidator of Mr. Pradeep Kumar Sravanam & Anr.	M/s Ramalingam and Associates	Ms. JVL Bharathi- R1 Ms. Ananda Gomathi- R2
24	Comp App (AT) (CH) (Ins) No.399/2022 For Exemption IA No. 951/2022 For Stay IA No. 952/2022 Leave to file IA No. 953/2022 To Adv. Hg. IA No. 70/2024	T. Raviprasad Vs SCL Infratech Ltd. & Anr.  <b>WITH</b>	Mr. Zain A Khan	Mr. Bikki Ravendra Babu - R2
25	Comp App (AT) (CH) (Ins) No.400/2022 Leave to file IA No. 957/2022 For Exemption IA No. 958/2022 For Stay IA No. 959/2022 To Adv. Hg. IA No. 71/2024	Damavarapu Srinivas Vs VR Constructions & Anr	Mr. Kumar Anurag Singh	Mr. Bikki Ravendra Babu- R1
26	Comp App (AT) (CH) (Ins) No.303/2021	Pradeep Kumar & 52 Ors. Vs Shri Rajendran, RP & 3 Ors.	Mr. Philip Mathew	Mr. Vinod PV- R1 Mr. Sankar P Panicker- R2, R4
27	Comp App (AT) (CH) (Ins) No.13/2022 For Exemption IA No. 28/2022	Mr. Yogesh Sethi Vs M/s Aambis Food Products Pvt. Ltd.	Mr. Yogesh Kumar Jagia	Mr. A K Balaji Ms. Nithya S
28	Comp App (AT) (CH) (Ins) No. 223/2022 For Condone Delay IA No. 478/2022 For Stay IA No. 479 & 480/2022	Srinivasa Garment Pvt. Ltd. & 2 Ors Vs. District Collector & 4 Ors	Ms. A. Vidya	Mr. S Senthilvel-R4

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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